

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-219

Appeal No. 594/252/ND/2019

IN THE MATTER OF:

Income Tax Officer , ward 16(2) New Delhi
Vs.
ROC(M/s Magic Infrabuilders pvt. Ltd.)

...Applicant

...Respondent

SECTION

Under Section 252

Order delivered on 04.09.2019

CORAM:

**MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Puneet Rai (Standing Counsel)
For the Respondent :

ORDER

Ld. Counsel for the appellant pointed out that the next date in the present case is wrongly listed as 0-7.10.2019 which is a holiday. In view of the same, he requests for change of date. Be listed for 11.10.2019.

-Sd/-

**(SUMITA PURKAYASTHA)
MEMBER (T)**

-Sd/-

**(INA MALHOTRA)
MEMBER (J)**